

Government of Jammu and Kashmir,
Home Department,
Civil Secretariat, J&K.

Notification

Srinagar, the 15th July, 2024

S.O. 364- In exercise of the powers conferred under sub-section (2) of Section 9 of the Manoeuvres, Field Firing And Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby authorizes the Army to carry out periodically the Field Firing Practice throughout the area notified vide S.O.214 of 2024 dated 29.03.2024 for a period of ten (10) years with effect from 03.06.2024 to 02.06.2034, subject to strict compliance with the provisions of the Manoeuvres, Field Firing And Artillery Practice Act, 1938.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti)IAS,

Principal Secretary to the Government

No.HOME-LA/35/2022-05-HOME (CC:163830)

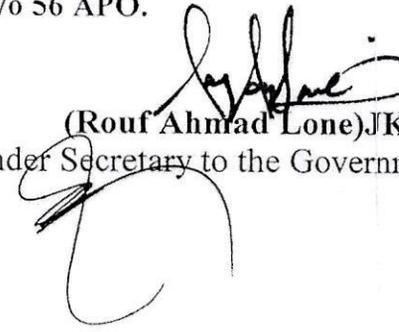
Dated: 15.07.2024

Copy to the:

1. Principal Secretary to the Hon'ble Lt. Governor, J&K.
2. Secretary to the Government, Revenue Department.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W.7.S.C).
4. Divisional Commissioner, Jammu.
5. Director, Information, J&K with the request to publish the notification in at least two leading local daily newspapers.
6. Director, Archives, Archaeology and Museums, J&K.
7. Deputy Commissioner, Jammu.
8. Senior Superintendent of Police, Jammu.
9. General Manager, Ranbir Government Press, Jammu. He is requested to publish the notification in the Government Gazette.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Principal Secretary to the Government, Home Department.
12. I/c Website, Home Department.
13. Notification/Stock File.

Copy also to the:

1. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
2. Principal Director, Defence Estates, Northern Command, J&K, Jammu.
3. Headquarters, 16 Corps, Northern Command, C/o 56 APO.
4. Commanding Officer, 339 Medium Regiment, C/o 56 APO.


(Rouf Ahmad Lone)JKAS,
Under Secretary to the Government